

DIVISION BENCH  
COURT - II

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/56(KB)2023  
IN  
C.A.(CAA)/4(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	NOVEL SUPPLIERS PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. D.N. Sharma, Adv. ] for Petitioner  
Mr. A. Agarwal, Adv.  
Mr. B. Chakraborty, Adv.  
Mr. Y. Singhi, Adv.

Mr. Channakeshava, JD from the office of RD(ER), Kolkata

**ORDER**

1. Ld. Counsel / AR for the parties present.
2. Ld. AR from the office of RD(ER), Kolkata submits that he has no objection in sanctioning final scheme order by this Tribunal and therefore, heard, **Reserved for orders.**

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)